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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2018

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CS Ashish Doshi	PCS	Applicants	
2.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	

ORDER

PCS Mr. Ashish Doshi is present for Financial Creditor/ Petitioner. Advocate Mr. Shashvata Shukla is present for the Respondent.

Heard the arguments of learned PCS for the Petitioner and the learned Counsel for the Respondents.

During the course of arguments both side submitted that they need some time to file additional documents.

Prayer is allowed.

List the matter on 13.07.2018.

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 6th day of July, 2018.